

communication approach and is taking up focussed activities under electronic, print, social media, Outdoor Media and others such as Melas, etc. So far as imparting awareness on cancer and its early detection is concerned for early diagnosis, population level initiative of prevention, control and screening of common Non-Communicable Disease (NCDs) (diabetes, hypertension and cancers viz. oral, breast and cervical cancer) has been initiated under National Health Mission. The plan is to leverage the services of Accredited Social health Activist (ASHA) and Nurses/Auxiliary Nurse Midwifery (ANM) in screening of NCD risk factors as well as early detection and referral of NCDs. This initiative would strengthen the comprehensive approach to primary health care. The interventions would include enumeration and screening of population above 30 years of age, followed by referral of suspected/diagnosed cases for management under the existing health system. Under the initiative, guidelines have been provided to the States and training provided for various levels of care-providers from ASHAs to Medical Officers (MO). The programme has been rolled out in more than 150 districts during 2017-18. Till December, 2017, 29,270 ASHAs, 11,635 ANMs and 1607 MOs have been trained. Under the initiative, over 60 lakh people have been screened till December, 2017.

The States also conduct awareness programme as part of the NHM state implementation plans (PIPs) approved every year. These include mass, mid-media and inter-personal communication.

(c) to (e) Ministry of Health and Family Welfare has informed that the information is being collected.

Reduction in financial allocations to Anganwadi centres

1576. SHRI MANAS RANJAN BHUNIA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Ministry is contemplating to reduce the financial allocations to AnganwadiCentres in States;

(b) if so, what would be the percentage of Central Government share to provide financial help for this; and

(c) the manner in which these centres would continue their functioning?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) No, Sir, there is no proposal to reduce the financial allocations to Anganwadi Centres in States.

(b) and (c) Does not arise in view of (a) above. However, the cost sharing

ratio between the Government of India and States/UTs for the Anganwadi Services scheme is 60:40. For Supplementary Nutrition it is 50:50. For the North Eastern and 3 Himalayan States, cost sharing for all the components is 90:10. The Union Territories without legislature are funded 100% by the Government of India.

Delegation of power for approval of adoption

1577. SHRI R. VAITHILINGAM: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has made a proposal to delegate the power to give final approval for enabling adoption of a child to the district magistrate;

(b) whether it is also a fact that an estimated 600 to 700 adoption cases are pending in civil courts, many of them for long; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) Yes, Sir.

(b) and (c) Yes, Sir. As reported by Central Adoption Resource Authority, the state-wise summary of pendency of adoption cases in the District/Family Courts is given in the Statement.

Statement

The State/UT-wise summary of pendency of adoption cases in the District/Family Courts

Sl. No.	State/UT	Cases Pending in Courts		Total
		In-country	Inter-country	
1	2	3	4	5
1.	Andhra Pradesh	10	7	17
2.	Assam	9	-	9
3.	Bihar	86	31	117
4.	Chandigrah	1	-	1
5.	Chhattisgarh	16	4	20
6.	Delhi	7	13	20
7.	Goa	1	-	1
8.	Gujarat	11	4	15
9.	Himachal Pradesh	2	2	4